

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA No. 652 & 662 of 2016 IN
DFR NO. 3822 OF 2016**

Dated: 30th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**HINDALCO Industries Ltd. Appellant(s)
Vs.
Kerala State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Vanita Bhargava
Mr. Abhisar Bairagi
Mr. Ajay Bhargava
Mr. Vivek Paul Oriel

ORDER

**IA No. 662 of 2016
*(Appl. for leave to appeal)***

Issue notice to the Respondents more particularly contesting respondents returnable on 02.12.2016. Dasti, in addition, is permitted.

List the application for leave to appeal on **02.12.2016** along with I.A. No. 652 of 2016.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt